

PART III

**COMMISSIONERATE OF LAND REVENUE
LAND FAIR VALUE NOTIFICATION**

THRISSUR DISTRICT

തിരുത്തൽ വിജ്ഞാപനം

നമ്പർ ബി5-19713/2011.

2020 ജനുവരി 21.

6-3-2010-ാം തീയതിയിലെ 515-ാം നമ്പർ കേരള അസാധാരണ ഗസറ്റ് പ്രകാരം തൃശ്ശൂർ ജില്ലയിലെ തൃശ്ശൂർ താലൂക്കിൽ ഉൾപ്പെട്ട ഭൂമികളുടെ ന്യായവില സർക്കാർ പ്രസിദ്ധീകരിച്ചിട്ടുള്ളതാണ്. എന്നാൽ ടി താലൂക്കിൽ ഉൾപ്പെട്ട വിവിധ വില്ലേജുകളിലെ ഏതാനും സർവ്വേനമ്പരുകളിൽപ്പെട്ട സ്വകാര്യഭൂമികൾ സർക്കാർ ഭൂമി എന്ന് തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ചില സർവ്വേ/സബ് ഡിവിഷനുകൾക്ക് ന്യായവില നിശ്ചയിക്കാൻ വിട്ടുപോയിട്ടുള്ളതും ചില ഭൂമികളുടെ ക്ലാസിഫിക്കേഷൻ തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ആണ്. ഇപ്രകാരമുള്ള ഭൂമികൾക്ക് ന്യായവില നിശ്ചയിക്കുന്നതിന് ഭൂമിയുടെ കൈവശക്കാർ സമർപ്പിച്ച അപേക്ഷയിൽ തൃശ്ശൂർ ഭൂരേഖ തഹസീൽദാരുടെ അന്വേഷണ റിപ്പോർട്ട് പ്രകാരം ന്യായവില നിശ്ചയിച്ച് ഈ ഓഫീസിൽ നിന്നും ഉത്തരവായിട്ടുള്ളതാണ്. ടി സർവ്വേ/സബ് ഡിവിഷനുകളിൽപ്പെട്ട ഭൂമികൾക്ക് പുതുക്കി നിശ്ചയിച്ച ന്യായവില താഴെ പറയുന്ന ക്ലാസിഫിക്കേഷനുകൾ പ്രകാരം തിരുത്തിവായിക്കേണ്ടതാണ്.

റവന്യൂ ഡിവിഷണൽ ഓഫീസ്,
തൃശ്ശൂർ.

(ഒപ്പ്)
സബ് കളക്ടർ.

FORM A
[See Rule 4]

NOTIFICATIONS

Whereas, it is expedient to publish the fair value of the land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each Serial Numbers in respect of the land situated in the Survey/Re-survey Numbers of the Village and Taluk mentioned against each, shall be as shown against it in Column (11) thereof.

(1)

No. K.Dis.18993/2019/B5.

30th December 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Madakkathara.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/ Corporation	Name of Local Body/ Panchayath/ Municipality/ Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	318	1	Panchayath	Madakkathara	15	Residential plot with Panchayath road access	72,576

2

(2)

No. K.Dis/12736/2019/B5.

13th December 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Inchamudi.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	89	2	Panchayath	Chazhur	8	Wet Land	3,024

(3)

No. K.Dis/18840/2019/B5.

21st December 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kurumbilavu.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	532	2	Panchayath	Chazhur	..	Wet Land	3,780
		3								

(4)

No. K.Dis/229/2019/B5.

13th December 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Thrissur.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	1103	1	Corporation	Thrissur	..	Residential plot with private road access	12,35,000

No. K.Dis/12133/2019/B5.

11th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Marathakara.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	494	1	72	8	17	Panchayath	Puthur	Padavarad No. 22	Residential plot with Panchayath road access	72,000

No. K.Dis/893/2019/B5.

3rd December 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Thangalur.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	519	1	57	518	2	Panchayath	Avanur Grama Panchayath	..	Wet Land	4,500

No. K.Dis/12826/2019/B5.

25th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kurumbilavu.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	480	2	Panchayath	Chazhur	..	Wet Land	3,024

4

(8)

No. K.Dis/17709/2019/B5.

25th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	460	12/50	Panchayath	Puthur	..	Residential plot with Panchayath road access	60,000

(9)

No. K.Dis/15610/2019/B5.

19th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	960	2	Panchayath	Puthur	..	Residential plot with Panchayath road access	60,000

(10)

No. K.Dis/15962/2019/B5.

19th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kurumbilavu.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	296	5	Panchayath	Chazhur	14	Residential plot with Panchayath road access	63,000

(11)

No. K.Dis/12109/2019/B5.

16th October 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Inchamudi.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	206	1	Panchayath	Chazhur	8	Nilam	3,024

(12)

No. K.Dis/9449/2019/B5.

14th October 2019.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Marathakara.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	631	Pt	72	17	92	Panchayath	Puthur	Marathakara	Residential plot with Panchayath road access	96,000

(13)

No. K.Dis/18511/2019/B5.

6th January 2020.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	460	12	Panchayath	Puthur	..	Residential plot with Panchayath road access	60,000

SCHEDULE

District—Thrissur.

Taluk—Thrissur.							Village—Edakalathur.			
Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	4	210	5	Panchayath	Tholur	III	Wet Land	10,000

Revenue Divisional Office,
Thrissur.

(Sd.)
Sub Collector.

തിരുത്തൽ വിജ്ഞാപനം

നമ്പർ ബി5-19713/2011.

2020 ജനുവരി 21.

6-3-2010-ാം തീയതിയിലെ 515-ാം നമ്പർ കേരള അസാധാരണ ഗസറ്റ് പ്രകാരം തൃശ്ശൂർ ജില്ലയിലെ ചാവക്കാട് താലൂക്കിൽ ഉൾപ്പെട്ട ഭൂമികളുടെ ന്യായവില സർക്കാർ പ്രസിദ്ധീകരിച്ചിട്ടുള്ളതാണ്. എന്നാൽ ടി താലൂക്കിൽ ഉൾപ്പെട്ട വിവിധ വില്ലേജുകളിലെ ഏതാനും സർവ്വേനമ്പരുകളിൽപ്പെട്ട സ്വകാര്യഭൂമികൾ സർക്കാർ ഭൂമി എന്ന് തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ചില സർവ്വേ/സബ് ഡിവിഷനുകൾക്ക് ന്യായവില നിശ്ചയിക്കാൻ വിട്ടുപോയിട്ടുള്ളതും ചില ഭൂമികളുടെ ക്ലാസിഫിക്കേഷൻ തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ആണ്. ഇപ്രകാരമുള്ള ഭൂമികൾക്ക് ന്യായവില നിശ്ചയിക്കുന്നതിന് ഭൂമിയുടെ കൈവശക്കാർ സമർപ്പിച്ച അപേക്ഷയിൽ ചാവക്കാട് ഭൂരേഖ തഹസീൽദാരുടെ അന്വേഷണ റിപ്പോർട്ട് പ്രകാരം ന്യായവില നിശ്ചയിച്ച് ഈ ഓഫീസിൽ നിന്നും ഉത്തരവായിട്ടുള്ളതാണ്. ടി സർവ്വേ/സബ് ഡിവിഷനുകളിൽപ്പെട്ട ഭൂമികൾക്ക് പുതുക്കി നിശ്ചയിച്ച ന്യായവില താഴെ പറയുന്ന ക്ലാസിഫിക്കേഷനുകൾ പ്രകാരം തിരുത്തിവായിക്കേണ്ടതാണ്.

റവന്യൂ ഡിവിഷണൽ ഓഫീസ്,
തൃശ്ശൂർ.

(ഒപ്പ്)
സബ് കളക്ടർ.

FORM A

[See Rule 4]

NOTIFICATIONS

Whereas, it is expedient to publish the fair value of the land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each Serial Numbers in respect of the land situated in the Survey/Re-survey Numbers of the Village and Taluk mentioned against each, shall be as shown against it in Column (11) thereof.

(1)

SCHEDULE

District—Thrissur.

Taluk—Chavakkad.							Village—Nattika.			
Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	199	1	Panchayath	Nattika	5	Residential plot without vehicular access	1,00,000

No. K.Dis.12337/2019/B5.

17th October 2019.

SCHEDULE

District—Thrissur.

Taluk—Chavakkad.

Village—Manathala.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	274	2	Municipality	Chavakkad	..	Wet Land	20,000
2		5								

No. K.Dis.704/2019/B5.

6th January 2020.

SCHEDULE

District—Thrissur.

Taluk—Chavakkad.

Village—Manathala.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body/Panchayath/Municipality/Corporation	Name and No. of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	344	10A	Municipality	Chavakkad	..	Commercially important plot	6,00,000

Revenue Divisional Office,
Thrissur.

(Sd.)
Sub Collector.

തിരുത്തൽ വിജ്ഞാപനം

നമ്പർ ബി5-19713/2011.

2020 ജനുവരി 21.

6-3-2010-ാം തീയതിയിലെ 515-ാം നമ്പർ കേരള അസാധാരണ ഗസറ്റ് പ്രകാരം തൃശ്ശൂർ ജില്ലയിലെ കുന്ദംകുളം താലൂക്കിൽ ഉൾപ്പെട്ട ഭൂമികളുടെ ന്യായവില സർക്കാർ പ്രസിദ്ധീകരിച്ചിട്ടുള്ളതാണ്. എന്നാൽ ടി താലൂക്കിൽ ഉൾപ്പെട്ട വിവിധ വില്ലേജുകളിലെ ഏതാനും സർവ്വെ നമ്പരുകളിൽ ഉൾപ്പെട്ട സ്വകാര്യഭൂമികൾ സർക്കാർ ഭൂമി എന്ന് തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ചില സർവ്വെ/സബ് ഡിവിഷനുകൾക്ക് ന്യായവില നിശ്ചയിക്കുവാൻ വിട്ടുപോയിട്ടുള്ളതും ചില ഭൂമികളുടെ ക്ലാസിഫിക്കേഷൻ തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതുമാണ്. ഇപ്രകാരമുള്ള ഭൂമികൾക്ക് ന്യായവില നിശ്ചയിക്കുന്നതിന് ഭൂമിയുടെ കൈവശക്കാർ സമർപ്പിച്ച അപേക്ഷയിന്മേൽ കുന്ദംകുളം ഭൂരേഖ തഹശീൽദാരുടെ അന്വേഷണ റിപ്പോർട്ട് പ്രകാരം ന്യായവില നിശ്ചയിച്ച് ഈ ഓഫീസിൽ നിന്നും ഉത്തരവായിട്ടുള്ളതാണ്. ടി സർവ്വെ/സബ് ഡിവിഷനുകളിൽപ്പെട്ട ഭൂമികൾക്ക് പുതുക്കി നിശ്ചയിച്ച ന്യായവില താഴെ പറയുന്ന ക്ലാസിഫിക്കേഷനുകൾ പ്രകാരം തിരുത്തി വായിക്കേണ്ടതാണ്.

റവന്യൂ ഡിവിഷണൽ ഓഫീസ്,
തൃശ്ശൂർ.

(ഒപ്പ്)
സബ് കളക്ടർ.

FORM 'A'
(See Rule 4)

NOTIFICATIONS

Whereas, it is expedient to publish the fair value of lands as required under section 28 A of the Kerala Stamp Act 1959 read with rule 4 of the Kerala Stamp (Fixation for Fair Value of Land) Rules, 1995;

Now, Therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in Column (11) thereof.

(1)

SCHEDULE

No. K.Dis./18116/2019/B5.

17th December 2019.

District—Thrissur.

Taluk—Kunnamkulam.

Village—Chiramanangad.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name and Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	817	15	Panchayath	Kadangode	..	Residential plot with Panchayath road access	1,30,000

(2)

No. K.Dis./18123/2019/B5.

17th December 2019.

SCHEDULE

District—Thrissur.

Taluk—Kunnamkulam.

Village—Kattakambal.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	356	16	Panchayath	Kattakambal	12 Kanjirathinkal	Residentail plot with Panchayath road access	2,50,000

9

(3)

No. K.Dis./15281/2019/B5.

3rd December 2019.

SCHEDULE

District—Thrissur.

Taluk—Kunnamkulam.

Village— Karikkad.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	718	26	Panchayath	Kadavallur	..	Residential Plot with Panchayat road access	75,000

(4)

No. K.Dis.-16155/2019/B5.

19th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Kunnamkulam.

Village— Kariyanoor.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1		295	4/11	Grama Panchayath	Erumapetty	..	Residential Plot with Panchayath road access	15,000

(5)

No. K.Dis.-15082/2019/B5.

23rd November 2019.

SCHEDULE

District—Thrissur.

Taluk—Kunnamkulam.

Village— Karikkad.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	718	13	Panchayath	Kadavallur	..	Residential Plot with Corporation/ Panchayath/ Municipality Road Access	75,000

10

(6)

No. K.Dis./16277/2019/B5.

5th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Kunnamkulam.

Village— Alloor.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	169	Panchayath	Kandanassery	..	Nilam	5,000

(7)

No. K.Dis./8291/2019/B5.

16th October 2019.

SCHEDULE

District—Thrissur.

Taluk—Kunnamkulam.

Village— Vellarakkad.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	709	1	Panchayath	Kadangode	..	Wet Land (Nilam)	4,446

(8)

No. K.Dis-12523/2019/B5.

8th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Kunnamkulam.

Village—Chowannur.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	12	435	20/1	Panchayath	Chowannur	..	Residential Plot with Panchayath/ Municipality/ Corporation Road Access	40,000

Revenue Divisional Office,
Thrissur.(Sd.)
Sub Collector.

ERRATUM NOTIFICATION

No. K.Dis.-15058/2018/B5.

25th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Kunnamkulam.

Village— Karikkad.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
898	402	3	Panchayath	Kadavallur	13	Residential Plot with Panchayath road access	42,000

Revenue Divisional Office,
Thrissur.

(Sd.)
Sub Collector.

തിരുത്തൽ വിജ്ഞാപനം

നമ്പർ ബി5-19713/2011.

2020 ജനുവരി 21.

6-3-2010-ാം തീയതിയിലെ 515-ാം നമ്പർ കേരള അസാധാരണ ഗസറ്റ് പ്രകാരം തൃശ്ശൂർ ജില്ലയിലെ തലപ്പിള്ളി താലൂക്കിൽ ഉൾപ്പെട്ട ഭൂമികളുടെ ന്യായവില സർക്കാർ പ്രസിദ്ധീകരിച്ചിട്ടുള്ളതാണ്. എന്നാൽ ടി താലൂക്കിൽ ഉൾപ്പെട്ട വിവിധ വില്ലേജുകളിലെ ഏതാനും സർവ്വെ നമ്പരുകളിൽപ്പെട്ട സ്വകാര്യഭൂമികൾ സർക്കാർ ഭൂമി എന്ന് തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ചില സർവ്വെ/സബ് ഡിവിഷനുകൾക്ക് ന്യായവില നിശ്ചയിക്കുവാൻ വിട്ടുപോയിട്ടുള്ളതും ചില ഭൂമികളുടെ ക്ലാസിഫിക്കേഷൻ തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ആണ്. ഇപ്രകാരം ഉള്ള ഭൂമികൾക്ക് ന്യായവില നിശ്ചയിക്കുന്നതിന് ഭൂമിയുടെ കൈവശക്കാർ സമർപ്പിച്ച അപേക്ഷയിന്മേൽ തലപ്പിള്ളി ഭൂരേഖ തഹസീൽദാരുടെ അന്വേഷണ റിപ്പോർട്ട് പ്രകാരം ന്യായവില നിശ്ചയിച്ച് ഈ ഓഫീസിൽ നിന്നും ഉത്തരവായിട്ടുള്ളതാണ്. ടി സർവ്വെ/സബ് ഡിവിഷനുകളിൽപ്പെട്ട ഭൂമികൾക്ക് പുതുക്കി നിശ്ചയിച്ച ന്യായവില താഴെ പറയുന്ന ക്ലാസിഫിക്കേഷനുകൾ പ്രകാരം തിരുത്തി വായിക്കേണ്ടതാണ്.

റവന്യൂ ഡിവിഷണൽ ഓഫീസ്,
തൃശ്ശൂർ.

(ഒപ്പ്)
സബ് കളക്ടർ.

FORM 'A'
(See Rule 4)

NOTIFICATIONS

Whereas, it is expedient to publish the fair value of land as required under section 28 A of the Kerala Stamp Act, 1959 read with rule 4 of the Kerala Stamp (Fixation for Fair Value of Land) Rules, 1995;

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in Column (11) thereof.

(1)

No. B5.1715/2011/K.Dis.

16th December 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Minaloor.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name and Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	559	1	..	126	22	Municipality	Wadakkanchery	..	Residential plot with Corporation/ Municipality/ Panchayath road access	1,20,000

No. B5.17382/2019/K.Dis.

18th December 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1270	1 3 4	Panchayath	Thekkumkara	..	Residential plot with Panchayath road access	15,000

No. B5.17383/2019/K.Dis.

7th December 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Desamangalam.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	150	3	Panchayath	Desamangalam	..	Wet Land	15,000

No. B5.16600/2019/K.Dis.

3rd December 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	212	4	Panchayath	Varavoor	..	Wet Land	5,700

No. B5.16601/2019/K.Dis.

4th December 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	212	1	Panchayath	Varavoor	..	Wet Land	5,700

No.B5.16223/2019/K.Dis.

3rd December 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	36	186	4	Panchayath	Varavoor	..	Commercially Important Plot	1,05,000

No. B5.15678/2019/K.Dis.

8th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kottappuram.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	524	1	Panchayath	Erumapetty	16	Commercially Important plot	40,000

No. B5.11086/2019/K.Dis.

16th October 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Parlikad.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	519	2	58	44	25	Municipality	Wadakkanchery	..	Wet land	10,000

No. B5.14151/2019/K.Dis.

29th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thiruvilwamala.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	734	Panchayath	Thiruvilwamala	..	Residential plot with Private road access	71,400

No. B5.15081/2019/K.Dis.

8th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Wadakanchery.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1518	2	53	101	17	Municipality	Wadakanchery	..	Garden Land with road access	18,000

15

(11)

No. B5.17791/2018/K.Dis.

19th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body Panchayath/Municipality/Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1095	3	Grama Panchayath	Thekkumkara	..	Residential plot with Private road access	20,000
	1096	2								
	1095	2								

(12)

No. B5.15430/2019/K.Dis.

13th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kanjiracode.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body Panchayath/Municipality/Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	559	7	Panchayath	Erumapetty	11	Residential	25,000
2		3						plot with Panchayath road access		
3	560	14								
4	561	9								
5		10								

(13)

No. B5.12334/2019/K.Dis.

11th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Killimangalam.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body Panchayath/Municipality/Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1	1/13	Panchayath	Panjal	VI Vallangipara	Residential plot with Panchayath/Municipality/Corporation road access	60,000

16

(14)

No. B5.15677/2019/K.Dis.

11th November 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pallur.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	237	5	Panchayath	Desa mangalam	2	Wet Land	9,000

(15)

No. B5.11084/2019/K.Dis.

25th October 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thonoorkara.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	68	95	4	Panchayath	Chelakkara	12	Residential plot with Panchayath road access	1,23,500

(16)

No. B5.11408/2019/K.Dis.

21st October 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	955	8	Panchayath	Thekkumkara	..	Residential plot with Panchayath road access	25,000

17

(17)

No. B5. 14756/2019/K.Dis.

19th December 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Elanad.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1		1150	1/1			Panchayath	Pazhayannur	..	Garden Land with road access	17,000
2		1221	2						Garden Land without road access	9,000

(18)

No. B5. 16599/2019/K.Dis.

30th December 2019.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Elanad.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1051	19	Panchayath	Pazhayannur	..	Residential plot with Panchayath road access	19,500
2	1051	22								

Revenue Divisional Office,
Thrissur.(Sd.)
Sub Collector.